

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CA No. 399 of 2018  
In CA No.339 of 2018  
In  
CP (IB) No.102/Chd/Pb/2018  
(Admitted)**

**In the matter of:-**

Punjab National Bank ...Petitioner-Financial Creditor

Versus

Rishi Ganga Power Corporation Ltd. ...Respondent-Corporate Debtor

**And in the matter of:-**

Nipan Bansal, Resolution Professional ...Applicant

Versus

Rajit Mehra and Others ...Respondents

Present: Mrs. Munisha Gandhi, Senior Advocate with Mr. Harsh Garg, Advocate, for the Financial Creditors  
Mr. Ashok Aggarwal, Senior Advocate with Mr. Keshav Pratap Singh, Advocate, for the Resolution Applicant  
Mr. Pulkit Goyal, Advocate for the Resolution Professional with Mr. Nipan Bansal, Resolution Professional in person  
Mr. Anil Kumar Aggarwal, Advocate, for Ex-Directors  
Mr. Sunil Dutt, Chief Manager, Punjab National Bank, Industrial Area, Ludhiana

This matter was taken up today on an application for preponement. The next date in this matter is 15.10.2018.

The matter be listed for final hearing on 15.10.2018.

Sd/-  
(Justice R.P. Nagrath)  
Member (Judicial)

Sd/-  
(Pradeep R.Sethi)  
Member (Technical)

October 4, 2018  
Mohit Kumar